

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSDiary No(s). 31145/2017

(Arising out of impugned final judgment and order dated 19-05-2017 in CWP No. 19924/2013 passed by the High Court of Punjab & Haryana at Chandigarh)

RISHI PAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.102076/2017-CONDONATION OF DELAY IN FILING)

Date : 23-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Dr. Krishan Singh Chauhan, AOR
Mr. Ajit Kumar Ekka, Adv.
Mr. Chand Kiran, Adv.
Mr. Murari Lal, Adv.
Mr. K.C. Lamba, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 24th October, 2017 along with the
C.A.Nos.4562-4564/2017 listed as item No.111 in Court No.5 and
other connected matters.

(USHA RANI BHARDWAJ)
AR CUM PS

(RENU DIWAN)
ASST.REGISTRAR